

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 369
(To be answered on the 19th July 2018)**

INCREASE IN BAGGAGE CHARGES

369. SHRI PANKAJ CHAUDHARY

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the information regarding increase in excess baggage charges of the air passengers by private domestic airlines operating in the country has come to the cognizance of the Government;**
- (b) if so, whether the Government is likely to review the matter of increasing excess baggage charges by the private airlines if so, the details thereof;**
- (c) whether the Government is likely to take any steps to make the baggage charges of air travel justified; and**
- (d) if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) Yes Madam. The major airlines on domestic sector have increased excess baggage charges w.e.f. June 2018**
 - (b) No such proposal is under consideration in this Ministry.**
 - (c) & (d) The charges for excess baggage levied by airlines are displayed on their respective websites. The airlines remain compliant to the tariff regulation so far as the charges levied do not exceed the charges displayed on their website.**
